

(S)

21.02.2005

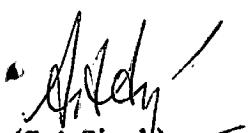
14.

MA 1966/2004 IN  
OA 1410/2003

Present: None for the parties.

MA-1966/2004

Despite repeated call there is no appearance on behalf of parties. MA-1966/2004  
dismissed for non-prosecution.

  
(S.A. Singh)  
Member(A)

  
(V.S. Aggarwal)  
Chairman

/kdr/